

C.P. No. 39/2000  
for order on  
4.8.2000  
A  
23/12

41) 4.8.2000.

Heard Shri S.V. Maune, the  
Ld. counsel for applicant.

Issue notice to respondents on  
C.P. No. 39/2000.

List for orders on 25/9/2000.

(S.L. Jain)  
m(j)

(D.S. Baweja)  
mca

OS

(1)

Notice is issued  
to Respondent on  
20/9/00

NO  
20/9

OA 950/92 (37) Dated: 25.9.2000

Shri D.V. Gangal counsel  
for the applicant. Shri V.S.  
Masurkar counsel for the  
respondents.

On the request of counsel  
for the respondents time granted  
to file reply to C.P. Adjourned  
to 13.11.2000.

(S.L. Jain)  
Member (J)

(B.N. Bahadur)  
Member (A)

NS